

# Parliament Session Wrap

## Winter Session – December 11, 2018 to January 9, 2019

### Government Bills passed by Parliament during the Winter Session

Short Title	Key Objectives
*#The Constitution (124 <sup>th</sup> Amendment) Bill, 2019	Provides reservation upto 10% for the economically weaker sections of society in all educational institutions and government jobs.
The National Council for Teacher Education (Amendment) Bill 2017	Grants retrospective recognition to central and state universities running teacher education programmes, recognised by the NCTE.
The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017	Empowers the state government to detain a child in class 5, 8, or both, after an opportunity for re-examination.
The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018	Amends provisions related to the term of office, and resignation of the Chairperson and members of the Board of the Trust.
*#The Appropriation (No. 6) Bill, 2018	Authorises expenditure from the Consolidated Fund of India.

\*These Bills were introduced during Winter Session, 2018.

# Bill passed as Money Bill by Lok Sabha and will be deemed to be passed by Rajya Sabha.

### Government Bills introduced during the Winter Session and pending

Short Title	Key Objectives	Introduced on	Status
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019	Modifies the list of Scheduled Tribes in the state of Karnataka.	8 Jan 2019 Rajya Sabha	Not referred to SC
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	Modifies the list of Scheduled Tribes in the state of Assam.	8 Jan 2019 Rajya Sabha	Not referred to SC
The Trade Unions (Amendment) Bill, 2019	Provides statutory recognition to trade unions or a federation of trade unions at central and state level.	8 Jan 2019 Lok Sabha	Not referred to SC
The Protection of Children From Sexual Offences (Amendment) Bill, 2019	Makes punishment more stringent for committing sexual crimes against children including death penalty.	8 Jan 2019 Lok Sabha	Not referred to SC
The National Commission for Homoeopathy Bill, 2019	Repeals the Homoeopathy Central Council Act, 1973, and sets up the National Commission for Homoeopathy to regulate homoeopathic education and practice.	7 Jan 2019 Rajya Sabha	Not referred to SC
The National Commission for Indian System of Medicine Bill, 2019	Repeals the Indian Medicine Central Council Act, 1970, and sets up a National Commission to regulate the education and practice of Indian systems of Medicine.	7 Jan 2019 Rajya Sabha	Not referred to SC
The Aadhaar and Other Laws (Amendment) Bill, 2018	Introduces offline verification of Aadhaar. The individual may voluntarily use Aadhaar number to establish identity for telecom and bank KYC.	2 Jan 2019 Lok Sabha	Passed by LS
The Allied and Healthcare Professions Bill, 2018	Seeks to regulate and standardise the education and practice of allied and healthcare professionals.	31 Dec 2018 Rajya Sabha	SC to report within 3 months
The Jallianwala Bagh National Memorial (Amendment) Bill, 2018	Removes the President of the Indian National Congress as a Trustee.	28 Dec 2018 Lok Sabha	Not referred to SC
The Companies (Amendment) Bill, 2018	Recategorises certain compoundable offences as civil defaults and transfers some approval powers from NCLT to the central government.	20 Dec 2018 Lok Sabha	Passed by LS
The National Institute of Design Amendment Bill, 2018	Declares four National Institutes of Design in Amaravati, Bhopal, Jorhat, and Kurukshetra as institutions of national importance.	18 Dec 2018 Lok Sabha	Not referred to SC

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**January 9, 2019**

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Muslim Women (Protection of Rights on Marriage) Bill, 2018</a>	Makes declaration of triple talaq void and punishable with imprisonment up to three years.	17 Dec 2018 Lok Sabha	Passed by LS
<a href="#">The Indian Medical Council (Amendment) Bill, 2018</a>	Supersedes the Medical Council of India for one year and constitutes a Board of Governors to exercise the powers of the Council.	14 Dec 2018 Lok Sabha	Passed by LS
<a href="#">The Central University (Amendment) Bill, 2018</a>	Establishes a new Central University and Central Tribal University in Andhra Pradesh.	14 Dec 2018 Lok Sabha	Not referred to SC
<a href="#">The Dam Safety Bill, 2018</a>	Provides for surveillance, inspection, operation, and maintenance of specified dams across the country.	12 Dec 2018 Lok Sabha	Not referred to SC

Note: LS stands for Lok Sabha, SC stands for Standing Committee.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Government Bills passed by one House and pending in the other House

Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
<a href="#">The Citizenship (Amendment) Bill, 2016</a>	19 Jul 2016	Joint Parliamentary Committee Report on 7 Jan 2019, Passed on 8 Jan 2019
<a href="#">The Personal Laws (Amendment) Bill, 2018</a>	10 Aug 2018	Passed on 7 Jan 2019
<a href="#">The DNA Technology (Use and Application) Regulation Bill, 2018</a>	9 Aug 2018	Passed on 8 Jan 2019
<a href="#">The New Delhi International Arbitration Centre Bill, 2018</a>	5 Jan 2018	Passed on 4 Jan 2019
<a href="#">The Consumer Protection Bill, 2018</a>	5 Jan 2018	Passed on 20 Dec 2018
<a href="#">The Surrogacy (Regulation) Bill, 2016</a>	21 Nov 2016	Standing Committee Report on 10 Aug 2017, Passed on 19 Dec 2018
<a href="#">The Transgender Persons (Protection of Rights) Bill, 2016</a>	2 Aug 2016	Standing Committee Report on 21 Jul 2017, Passed on 17 Dec 2018
<a href="#">The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018</a>	18 Jul 2018	Passed on 26 Jul 2018
<a href="#">The Arbitration and Conciliation (Amendment) Bill, 2018</a>	18 Jul 2018	Passed on 10 Aug 2018
<a href="#">The Muslim Women (Protection of Rights on Marriage) Bill, 2017</a>	28 Dec 2017	Passed on 28 Dec 2017
<a href="#">The Representation of the People (Amendment) Bill, 2017</a>	18 Dec 2017	Passed on 9 Aug 2018
<a href="#">The Central Road Fund (Amendment) Bill, 2017</a>	24 Jul 2017	Passed on 19 Dec 2017
<a href="#">The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017</a>	18 Jul 2017	Passed on 2 Jan 2018, Select Committee of RS to present report by first week of next Session 2019
<a href="#">The Factories (Amendment) Bill, 2016</a>	10 Aug 2016	Passed on 10 Aug 2016
<a href="#">The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015</a>	24 Feb 2015	Passed on 10 Mar 2015
<a href="#">The Whistle Blowers Protection (Amendment) Bill, 2015</a>	11 May 2015	Passed on 13 May 2015
<a href="#">The Motor Vehicles (Amendment) Bill, 2016</a>	9 Aug 2016	Standing Committee Report on 8 Feb 2017, Passed by Lok Sabha on 10 Apr 2017, Rajya Sabha Select Committee Report on 22 Dec 2017

## Government Bills pending in both Houses from earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Protection of Human Rights (Amendment) Bill, 2018</a>	9 Aug 2018	Not referred to Standing Committee
<a href="#">The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018</a>	6 Aug 2018	Not referred to Standing Committee
<a href="#">The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018</a>	23 Jul 2018	Standing Committee Report on 28 Dec 2018
<a href="#">The Banning of Unregulated Deposit Schemes Bill, 2018</a>	18 Jul 2018	Standing Committee Report on 3 Jan 2019

Short Title	Introduced on	Status
<a href="#">The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018</a>	18 Jul 2018	Not referred to Standing Committee
<a href="#">The Chit Funds (Amendment) Bill, 2018</a>	12 Mar 2018	Standing Committee Report on 9 Aug 2018
<a href="#">The National Medical Commission Bill, 2017</a>	29 Dec 2017	Standing Committee Report on 20 Mar 2018
<a href="#">The Dentists (Amendment) Bill, 2017</a>	18 Dec 2017	Not referred to Standing Committee
<a href="#">The Code on Wages, 2017</a>	10 Aug 2017	Standing Committee Report on 18 Dec 2018
<a href="#">The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017</a>	31 Jul 2017	Not referred to Standing Committee
<a href="#">The Inter-State River Water Disputes (Amendment) Bill, 2017</a>	14 Mar 2017	Standing Committee Report on 10 Aug 2017
<a href="#">The Merchant Shipping Bill, 2016</a>	16 Dec 2016	Standing Committee Report on 18 Jul 2017
<a href="#">The Major Port Authorities Bill, 2016</a>	16 Dec 2016	Standing Committee Report on 18 Jul 2017
<a href="#">The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016</a>	14 Dec 2016	Not referred to Standing Committee
<a href="#">The High Courts (Alteration of Names) Bill, 2016</a>	19 Jul 2016	Not referred to Standing Committee
<a href="#">The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015</a>	11 May 2015	Joint Parliamentary Committee granted time upto the last day of the Budget Session, 2019
<a href="#">The Electricity (Amendment) Bill, 2014</a>	19 Dec 2014	Standing Committee Report on 7 May 2015
<a href="#">The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014</a>	18 Dec 2014	Standing Committee Report on 7 Dec 2015
<a href="#">The Factories (Amendment) Bill, 2014</a>	7 Aug 2014	Standing Committee Report on 22 Dec 2014
<b>RAJYA SABHA</b>		
Short Title	Introduced on	Status
<a href="#">The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014</a>	18 Feb 2014	Standing Committee Report on 12 Aug 2015
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Not referred to Standing Committee
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	Not referred to Standing Committee
<a href="#">The Indian Medical Council (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee Report on 8 May 2015
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The Indecent Representation of Women (Prohibition) Amendment Bill, 2012</a>	13 Dec 2012	Standing Committee Report on 24 Sep 2013
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The National Commission for Human Resources for Health Bill, 2011</a>	22 Dec 2011	Standing Committee Report on 30 Oct 2012
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Pesticide Management Bill, 2008</a>	21 Oct 2008	Standing Committee Report on 18 Feb 2009
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee Report on 13 Feb 2009
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006

Short Title	Introduced on	Status
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
<a href="#">The Constitution (79<sup>th</sup> Amendment) Bill, 1992</a>	22 Dec 1992	Standing Committee Report on 22 Mar 1995
<a href="#">The Indian Medical Council (Amendment) Bill, 1987</a>	26 Aug 1987	Joint Committee Report on 28 Jul 1989

## Government Bills Withdrawn during the Winter Session

Short Title	Key Objectives	Withdrawn on
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	Reconstitutes the Council.	7 Jan 2019
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	Provides for the removal of President or Vice-President of the Council and withdrawal of the nominated members.	7 Jan 2019
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2015</a>	Makes it mandatory to obtain prior permission from the central government by all Homoeopathy Medical Colleges for admission of new batches of students.	7 Jan 2019
<a href="#">The Nalanda University (Amendment) Bill, 2013</a>	Includes two faculty members on the Governing Board and provides financial and administrative autonomy to the University.	4 Jan 2019

Sources: Bulletins of Rajya Sabha and Lok Sabha; PRS.

## Status of Government Bills

Bills pending before session	66
Bills introduced during session	17
Bills passed during session	5
Bills withdrawn during session	4
Bills pending at the end of session	74

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